GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2834 ANSWERED ON:30.07.2014 FRAUD SCHOOLS Chavan Shri Harishchandra Deoram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has identified fraud primary schools allegedly running in the country and if so, the details thereof, Statewise;

(b) whether such primary schools are mostly running in the tribal areas especially in Jharkhand, Chhattisgarh and Bihar and if so, the details thereof; and

(c) whether children in these tribal areas are not able to pursue their studies due to the presence of such schools and if so, the details thereof and the corrective action taken/proposed to be taken by the Government thereto?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): No such information on fraud primary schools has been reported to the Ministry. Under Section 18(1) of the Right of Children to Free & Compulsory Education (RTE) Act 2009, all schools need to obtain recognition from the prescribed authority.

Attention to tribal areas is accorded under the Sarva Shiksha Abhiyan (SSA) programme which provides a number of incentives to encourage enrolment & retention of children, including children in tribal areas, for their schooling. These include inter alia, opening of new schools, provision of free text books and uniforms, Kasturba Gandhi Balika Vidyalayas in educationally backward blocks and provision of additional school teachers. The mid-day-meal is also run in tribal areas for the enrolment & retention of tribal children.